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>		

To,
The Registration Officer
Sir,
I request that my name be included in the voters list of Ward No of the Panchayat Circle
The particulars of my place of residence are :-

Name	House Number and Name of Mohalla	Fathers/Husbands Name
1	2	3

I hereby	declare to the best of my knowledge and belief :-
` '	at I am qualified to be registered in State Assembly Electoral Roll relatable to the area comprised in the intioned above.
(2) tha	at my age on the Ist day of January last was years months.
(3) tha	at my name has been included in the voters list for any other ward in this Panchayat Circle.
	OR
,	name has been included at Serial No of the voters list of Ward No and request same may be excluded from the said list.
	Signature or
	Thumb impression of
	Claimant

FORM 2 FORM II [See Rule 13(3)]

Objection to inclusion of name

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To,		

The Registration Officer
Sir,
object to the inclusion of the name of
I hereby declars that the facts mentioned above are ture to the best of my knowledge and belief.
My name has been included in the voters list of the said ward at Serial Number
Name in full
Fath and Ulivahand In Name
Fathers/Husband/s Name
Signature/Thumb impression of objector.
(Full Postal Address)
FORM III [See Rule 13 (4)] Objection to particulars in any entry
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То,
The Registration Officer
Sir,
I submit that the entry relating to myself which appears at Serial Number in the voters list of ward Noof Panchayat Circleas is not correct.
It should be corrected to read [as] follows
Place :
Date :
Signature/Thumb impression of objector.

FORM IV		
[See Rule	25	(1)]

Nomination Paper

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Election of Panch/Sarpanch 1[xxx]
Election to
I hereby give notice that I propose myself as a candidate for election as Panch/Sarpanch 2[xxx] of the above Panchayat 2[xxx] from ward 2[xxx] No
1. Full Name
2. Sex of the candidate
3. Caste of the candidate
(To be filled by persons belonging to Scheduled Castes/Tribes/OBC only).
4. 3[Serial number of elector indicating relevent ward number and name of panchayat]
5. Name of the Candidates father/husband
I further declare that -
*/1) I are suplified to be a Danah/Causanah 25,000 under the manifeless of the Daiasthan Danahausti Dai Art. 1004
*(1) I am qualified to be a Panch/Sarpanch 2[xxx] under the provisions of the Rajasthan Panchayati Raj Act, 1994.
(2) I am not subject to any of the disqualifications specified in section 19 of the said Act.
(2) I am not subject to any or the disquamications specified in section 19 or the said Act.
(3) I belong/do not belong to the Scheduled Castes/Scheduled Tribes/ Other Backward Classes.
(4) That I have deposited security as required under Rule 56 (3) (only applicable for Sarpanch 2[xxx].
Date
Place
Cianature of the condidate
Signature of the candidate.
(To be filled by the Returning Officer)
(co a command contact)
*Serial Number of the Ward/Panchayat 2[xxx] from which the candidate proposes to seek election
*Serial Number of the nomination paper for such Ward/Panchayat 2[xxx]
Deleted vide notification no. F.15(Vidhi)/PR/94/28, dt. 3.12.99, the expressions "Member of Panchayat Samiti/
member of Zila Parishad" or "Member of Panchayat Samiti/Zila Parishad" or "Constituency".
2. Deleted vide notification no. F.15(Vidhi)/PR/94/28, dt. 3.12.99, the expressions "Member of Panchayat Samiti/ Zila Parishad" or "Constituency".
3. Subs. by ibid, for expression "Number in the Voters lits".
5. Sabs. by ibid, for expression number in the voters its .
This nomination was presented to me at

(candidate) 1(accompanied by Shri)
Decision accepting or rejecting the nomination paper.
I have examined the nomination in accordance with the provisions of these rules and decide as follows -
Data
Date
(Receipt for nomination paper)
Serial Number of the Ward/Panchayat 1[xxx] from which the candidate proposes to seek election
Serial Number of nomination paper for such Ward/Panchayat 1[xxx]
The nomination paper of
The nomination paper will be taken up for security at
Date
Diaco
Place
Returning Office
* Note - Please strike off which is not related.
1. Deleted vide notification no. F (15) Vidhi/PR/94/28, dt. 3.12.99, the expression - "/member of Panchayat Samiti/Zila Parishad" or "Constituency".
FORM 4A FORM - IV(A)
(See rule 58)
NOMINATION PAPER
.style1 {font-family: Verdana}>
Election of member of Panchayat Samiti/member of Zila Parishad -
Election of member of Panchayat Samiti/Zila Parishad
[Strike off Part I or Part II below whichever is not applicable.]
[Surke on Fact 1 of Fact 11 below whichever is not applicable.]
<pre>PART 1 PART-I .style1 {font-family: Verdana}></pre>
(To be used by the candidate setup by recognised political party)
1. I nominate as a candidate for election to the member of Panchayat Samiti/Zila Parishad of the above Panchayat Samiti/Zila Parishad from constituency No the following person :-
Name Fathers/Husbands name

His name is entered at S.No
of Panchayat Samiti
2. My name is and it is entered at S.No in the Ward No
of electoral roll for Panchayat which is comprised within above constituency of Panchayat Samiti
Date//
(Signature of the proposer)
1. Subs. by notification no. F.(15)Vidhi/PR/94/28, dt. 3.12.99, Form IV (A).
DART 2 DART-II

.style1 {font-family: Verdana}

(To be used by candidate NOT set up by recognised political party)
We hereby nominate as candidate for election to the member of the above Panchayat Samiti/Zila Parishad from constituency No
Candidates name
Fathers/husbands name
Sex Age
Postal address
His name is entered at SI. No in the electoral roll for the Ward No of Panchayat
of Panchayat Samiti
We declare that we electors of the above Constituency No and our names are entered in the electoral roll for Ward No.
of Panchayat, which is comprised within the above Constituency No as indicated below and we append our signatures
below in token of subscribing to this nomination :-
Particulars of the proposers and their signatures :-

				name		
	Ward No. & S.No.in that ward	Name of Panchayat	Constituency No. in which the ward of Panchayat falls			
1	2	3	4	5	6	7

N.B. There should be five electors of the constituency as proposers.

PART 3 PART-III

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3. I, the above mentioned candidate, assent to this nomination and hereby declare :-
(a) that I have completed years of age;
@(b) that I am set up at this election by party;
or
that the symbols I have chosen are -
(i) (ii)
(d) that my name and my fathers/husbands name have been correctly spelt out above in Hindi in Devnagri Script and I request that my name may be entered as such on the ballot paper;
(e) that to the best of my knowledge and belief, I am qualified and not also disqualified for being elected to the member of the constituency;
(f) that I have filed/not filed nomination paper in Constituency number/any other Constituency.
4. @*I further declare that I am a member of the
Tribe/Backward Classes in Rajasthan State. I am enclosing herewith an authenticated copy of the caste/tribe/class certificate issued by
Place/
Date/
(Signature of the candidate)
@ Score out this paragraph if not applicable.

PART 4 PART-IV

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(To be filled by the Returning Officer)
1. Serial Number of the nomination paper is
2. This nomination was delivered to me at my office at (hours)
on/(date) by the *
candidate/proposer
candidate/proposer.
Date//
Returning Officer
* Substituted vide No. F15/LAW/Rules/2000 dated 5.2.2000.
PART 5 PART-V
<pre>.style1 {font-family: Verdana}></pre>
(Decision of Poturning Officers Accepting on Potenting the Newsitation Person)
(Decision of Returning Officers Accepting or Rejecting the Nomination Paper)
I have examined this nomination paper in accordance with the provisions of the Rajasthan Panchayati Raj Act
1994 and Rules made
there under and decide as follows:
there-under and decide as follows:-
Date
Returning Officer
PART 6 PART-VI
.style1 {font-family: Verdana}
>
(To be filled in by the Returning Officer and given to the person presenting the nomination paper).
1. Serial Number of the nomination paper is
21 Schall Hamber of the Hommadon paper is immunity
2. This nomination was delivered to me at my office at (hours)
on/(date) by the * candidate/proposer.
Date//
Returning Officer
*Score out which is not applicable.
FORM 4B
FORM IV (B)
(See Rule 59, 61, 62)
Nomination paper
Normitation paper
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>
Nomination form of election of *Pradhan/UP Pradhan/Pramukh /Up Pramukh of *Panchayat
Samiti/Zila Parishad
1

1. Full Name of the candidate
2. Fathers or Husbands name
3. Age
4. Sex
5. Caste
6. Address
7. S.No. of Constituency from which he was elected member
7. S.No. of Constituency from which he was elected member
8. Full name and address of the proposer
8. Full name and address of the proposer
Date
Place
Signature of the candidate
-
Candidates Declaration
I, the above named candidate, give my consent to this nomination and hereby declare that I do not hold any of the disqualifications
the disqualifications
enumerated in the Rajasthan Panchayati Raj Act, 1994 and that I am qualified to be candidate for the seat under the provisions of the said act.
the provisions of the said act.
I further declare that :-
(a) I am set up at this election by (Name of Political Party), or
(b) I have chosen following symbols:-
(i) (ii) (iii)
Data
Date
Place
Signature of the candidate
Endorsement by the Returning Officer
S.No.
5.110.
This nomination paper was presented to me by (name of the candidate or his proposer) at
proposer) at (date and nodr).
Date
Place
Signature of the Returning Officer
Ouder of the Determine Office.
Order of the Returning Officer

I

Reasons for rejection
•
Date
Place
Signature of the Returning Off
ACKNOWLEDGEMENT
Received nomination paper of Shri for election as of Panchayat Samiti/ Zila Parish which was presented to me
at (time) this day of
Date
Place
Signature of the Returning Off
* Score out which is not applicable.
Score out which is not applicable.
style1 {font-family: Verdana} ·->
(See Rule 59, 61, 62)
List of candidates validly nominated for election as of Panchayat Samiti/ Zila Parishad
S.No. Name & description of candidate Address of candidate Remark
1
2
3
4
5
5
5
5 6 Date
5 6

FORM 5 FORM V-A

(See Rule 59(7))
List of validly nominated candidate whose nominations
papers have been accepted and have not been withdrawn
ELECTION TO THE PRADHAN/UP-PRADHAN/PRAMUKH/UP-PRAMUKH OF
Panchayat Samiti/Zila Parishad,
Date of Election

S.No. of the Panchayat Samiti/Zila Parishad.	S.No. and name of the candidate with address	Party affiliation	Distinative symbol allotted
1	2	3	4

Strike out which is not applicable.	
Date	
Place	
	Signature of the Returning Officer

FORM 6 FORM VI

.style1 {font-family: Verdana}

(See Rule 44)
List of Tendered votes
ELECTION TO THE WARD/PANCHAYAT/CONSTITUENCY OF P.S./J.P

S.No. of the Ward/Panchayat/ Constituency of P.S./J.P.	S.No. and name of the Elector	of	S.No. of tendered Ballot paper	S.No. of ballot paper issued to the person who has already voted	Signature or thumb Impression of person tendering vote
1	2	3	4	5	6

Date	

Pla	ace	
		Signature of the Returning Officer
*	Inserted vide No. F15/LAW/Rules/2000 dt 5.2.2000.	

FORM 7 FORM VII

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	(See rule 52, 59, 60, 61)
Return showing the results Samiti/Member of Zila Par	s of election for the office of Panch/Sarpanch/Member of Panchyat ishad.
Panch/Sarpanch/Member of Pa	anchayat Samiti/Member of Zila Parishad.
Panchayat/Panchayat Samiti/Z Panchayat Samiti	ila Parishad Total Electorate
Distri	ct Date of election

1	2	3
No. of Ward/ Panchayat/ Constituency of Panchayat Samiti/Zila Parishad with total electorate.	Name of the candidates declared unopposed under rule 29(2)	Names of the candidates for whom valid votes have been cast.

Particular of the candidates mentioned in columns (2) and (3)

(a)	(b)	(c)	(d)	(e)	(f)
Address	Caste (mention S.C. or S.T. or O.B.C.	Educational standard whether illiterate below middle/matric/ Graduate.	Age in years	Occupation	Whether held office of Panch of Sarpanch previously.

5	6	7	8
No. of valid votes cast for each condidate	No. of rejected votes	Result of lot if any under rule 51	Remarks

I hereby declare that the following candidate/candidates has/have been elected as Panch/from the wards specified against each/as

Sarpanch of the above Panchayat/as member of Panchayat Samiti/Zila Parishad from Constituency

1	2	3	4	5	6	7
S.No.	Name of Office (Panch or Sarpanch) Member Panchayat Samiti/Zila Parishad	Name and address of the elected candidate		Caste	S.No. of Ward/ Constituency	Ramarks.

e	
re	
	Returning Officer

FORM 7A FORM VII-A

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(See rule 59, 61, 62)
Declaration of the result of election for Pradhan//Up-Pradhan/Pramukh/Up-Pramukh/Panchayat Samiti/Zila Parishad.
Date of Election

S.No.	Name of candidate	(Party affiliation) As indicated in the Nomination Form	Number of votes polled	

Total Votes
Total Number of valid votes polled
Total Number of rejected votes
Total Number of tendered votes
In pursuance of the provision contained in the Rajasthan Panchayati Raj (Election) Rules, 1994, I declare that
(Name)
(Address)
has been duly elected to fill the office of Pradhan/Up-Pradhan/Pramukh/Up-Pramukh of Panchayat Samiti/ Zila Parishad.
Date
Place
Returning Officer

* Substituted vide notification No.F.15/LAW/Rules 2000, dt. 5.2.2000.

FORM 8 FORM VIII

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(See Rule 68)
I a candidate for election of
1[xxx]
2[xxx]
*Member of Panchayat Samiti from Constituency No of Panchayat Samiti
*Member of Zila Parishad from Constituency No
appoint Shri as my election agent.
from this date at the above election.
Disco
Place
Date
Date
Signature of Candidate
I accept the above appointment.
Place
Date
Signature of Election Agent Approved
Signature of Election Agent Approved
Place
Date
Signature of Returning Officer
Signature of Returning Officer
* Strick out which is not applicable.
• • • • • • • • • • • • • • • • • • • •

FORM 9 FORM IX

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(See Rule 69)
Appointment of Polling Agent
ppoggo
Election to -
1[xxx]
*Sarpanch, Gram Panchayat
*Member of Panchayat Samiti from Constituency No
*Member of Zila Parishad from Constituency Noof Panchayat Samiti /Zila Parishad
* Strike out which is not applicable.
Strike out which is not applicable.
1. Deleted by notification no. F.(15) Vidhi/PR/94/28, dt. 3.12.99, the expression "Panch from ward no of Gram Panchayat"
2. Deleted by ibid, the expression "Sarpanch, Gram Panchayat".
I a condidate / the election agent of who is a condidate at the
Iwho is a candidate/ the election agent ofwho is a candidate at the above election do hereby appoint
(Name and address) as Polling Agent to attend
polling station No at
Diago
Place
Date
Signature of Candidate/
Election Agent
I agree to act as such Polling Agent.
Place
Trace
Date
Signature of Polling Agent
Decleration of Polling Agent to be signed before the Presiding Officer
I hereby declare that at the above election I will not do anything forbidden by the Act or Rules made thereunder.
Signature of Polling Agent
Signed before me
Place

Date	
	Signature of Presiding Officer

FORM 10 FORM X

.style1 {font-family: Verdana}

(See Rule 70)
Appointment of Counting Agent
Election to -
1[xxx]
2[xxx]
*Member of Panchayat Samiti from Constituency No
· · · · · · · · · · · · · · · · · · ·
*Member of Zila Parishad from Constituency No
Parishad
I who is a candidate at the above election do hereby appoint
Place
Date
Signature of Candidate/
Election Agent
1. Deleted by notification no. F.(15) Vidhi/PR/94/28, dt. 3.12.99, the expression "Panch from ward no of Gram Panchayat"
2. Deleted by third, the gyracosical "Companies Cross Developer "
2. Deleted by ibid, the expression "Sarpanch, Gram Panchayat".
2 Cube by this for companion "Delling Chation No. "
3. Subs. by, ibid, for expression "Polling Station No".
I pares to get as such Polling Agent
I agree to act as such Polling Agent.
Diaco
Place
Date
Date

Signature of Counting Agent
Declaration of Counting Agent to be singed before the Returning Officer.
I hereby declare that at the above election I will not do anything forbidden by the Act or Rules made thereunder.
Signature of Polling Agent
Orginatar of the string rigative
Signed before me
Signed before the
Diago
Place
Date
Signature of Returning Officer
* Strike out which is not applicable.
FORM 11
FORM 11
FORM XI
.style1 {font-family: Verdana}
>
(See Rule 75)
Form of Oath
I having become a Panch/Sarpanch/Pradhan/Up-Pradhan/ Pramukh/ Up-
Pramukh/member of Panchayat
Samiti/Zila Parishad of the Panchayat/Panchayat Samiti/ Zila Parishad swear in the
name of God/Solemaly affirm that I will
bear true faith and allegiance to the Constitution of India as by law established and that I will faithfully discharge
the duty upon which I am about to
enter.
Signature or thumb impression of
Signature of thumb impression of
<u> </u>
Person taking oath with designation
Signature of Returning Officer or

Authorised person with designation.